

HIGH COURT OF ORISSA: CUTTACK

Advertisement No. 1 Of 2016

1. Applications in prescribed format are invited from eligible candidates for direct recruitment from the Bar in the cadre of District Judge, for the year, 2016.
2. **THE LAST DATE FOR RECEIPT OF APPLICATION: - 21.10.2016**
3. **ELIGIBILITY:**

A candidate in order to be eligible for direct recruitment to the post of District Judge must:-

 - (a) Be a graduate in Law of a recognized University or an Institution recognized by the Government.
 - (b) Be having at least seven years of practice as an advocate on the **1st day of August, 2016**, and
 - (c) Not below 35 years of age and above 45 years of age as on **1st day of August, 2016**.
4. **DISQUALIFICATION FOR APPOINTMENT**

No person shall be eligible for appointment to the service.

 - (a) Unless he or she is a citizen of India.
 - (b) If he or she is dismissed from service by any High Court, Government or Statutory or Local Authority.
 - (c) If he or she has been convicted of an offence involving moral turpitude or has been permanently debarred or disqualified by the High Court or the Union Public Service Commission or any State Public Service Commission from appearing in any examination or selection conducted by it.
 - (d) If he or she directly or indirectly influences the recruiting authority by any means for his or her candidature.
 - (e) If he is a man has more than one wife living and if a woman has more than one husband living or has married a man who has already another wife living.
 - (f) Unless he or she is able to speak, read and write Odia.
 - (g) Unless he or she has passed a test in Odia equivalent to Middle School Standard.
5. **SCALE OF PAY:-** Rs.51,550-1230-58,930-1380-63,070/- with usual D.A. and other allowances as admissible from time to time.
6. **NO. OF VACANCIES:** - 10 (Ten)

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